

**Central Administrative Tribunal  
Principal Bench**

**OA No.1770/2017**

New Delhi, this the 19<sup>th</sup> May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. C.P. Singh (Aged 48 years)  
S/o Late Shri C. Ibotombi Singh  
Assistant Director (Physics) FSL  
R/o Quarter No.1 Type-IV, FSL Campus, Sector-14  
Rohini, Delhi. ..Applicant

(By Advocate: Shri Deepender Hooda)

Versus

1. Govt. of NCT of Delhi, Through Chief Secretary  
Delhi Secretariat, 5<sup>th</sup> Level  
I.P. Estate, New Delhi.
2. Union Public Service Commission  
Through its Chairman, UPSC Bhawan, Dholpur House  
Shahjahan Road, New Delhi.
3. Forensic Science Laboratory  
Through its Director, Madhuban Chowk, Sector-14  
Rohini, Delhi.
4. Dr. Deepa Verma, Deputy Director (Documents)  
Forensic Science Laboratory  
Madhuban Chowk, Sector-14, Rohini, Delhi.
5. Sh. K.C. Varshney, Deputy Director (Biology)  
Forensic Science Laboratory  
Madhuban Chowk, Sector-14, Rohini, Delhi.
6. Dr. Rajender Kumar, Deputy Director(Biology)  
Forensic Science Laboratory  
Madhuban Chowk, Sector-14, Rohini, Delhi.
7. Dr. A.K. Srivastava, Deputy Director(Biology)  
Forensic Science Laboratory  
Madhuban Chowk, Sector-14  
Rohini, Delhi.

8. Dr. Madhulika Sharma  
Deputy Director (Chemistry)  
Foresensic Science Laboratory  
Madhuban Chowk, Sector-14  
Rohini, Delhi. .Respondents

**ORDER (ORAL)**

**Justice Permod Kohli, Chairman :-**

Vide Order dated 15.02.2017 passed by this Tribunal in OA No.543/2017 a direction was issued to the respondents to settle the seniority list of Assistant Directors of FSL within four months. Four months period is yet to be over. The applicant has challenged seniority list of Deputy Directors of FSL in the present Original Application. While the seniority list of Assistant Directors has not been settled, this Application is not only premature but misconceived as well.

2. At this stage, learned counsel for the applicant, seeks to withdraw this Application to seek remedy in accordance with law as and when the occasion so arises. Dismissed as withdrawn.

**( K.N. Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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